Title: Papers laid on the Table of the House by Ministers/members.

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL): I beg to lay on the Table:-

(1) A copy of the Aircraft (3rd Amendment) Rules, 2010 (Hindi and English versions) published in Notification No. G.S.R. 726(E) in Gazette of India dated the 3rd September, 2010, under Section 14A of the Aircraft Act, 1934, together with an explanatory memorandum.

(Placed in Library, See No. LT 3359/15/10)

(2) A copy of the Notification No. G.S.R. 801(E) (Hindi and English versions) published in Gazette of India dated the 1st October, 2010, containing corrigendum to the Notification No. G.S.R. 643(E) dated 29th July, 2010 issued under Aircraft Act, 1934.

(Placed in Library, See No. LT 3360/15/10)

...(Interruptions)

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF WATER RESOURCES (SHRI PAWAN KUMAR BANSAL): On behalf of Shri Salman Khursheed, I beg to lay on the Table:-

(1) A copy of the Annual Accounts (Hindi and English versions) of the Competition Commission of India, New Delhi, for the year 2009-2010, under sub-section (4) of Section 52 of the Competition Act, 2002.

(Placed in Library, See No. LT 3361/15/10)

(2) A copy of the 30th Annual Report (Hindi and English versions) of the Institute of Company Secretaries of India for the year ended 31st March, 2010 published in Notification No. F. No. 104/30/Accts. in Gazette of India dated 22nd September, 2010 under sub-section 18(5B) of Section 40 of the Company Secretaries Act, 1980.

(Placed in Library, See No. LT 3362/15/10)

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Central Wakf Council, New Delhi, for the year 2009-2010, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Wakf Council, New Delhi, for the year 2009-2010.

(Placed in Library, See No. LT 3363/15/10)

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.H. MUNIYAPPA): I beg to lay on the Table:-

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-
- (a) (i) Review by the Government of the working of the Indian Railway Finance Corporation Limited, New Delhi, for the year 2009-2010.

(Placed in Library, See No. LT 3364/15/10)

- (ii) Annual Report of the Indian Railway Finance Corporation Limited, New Delhi, for the year 2009-2010, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (b) (i) Review by the Government of the working of the Dedicated Freight Corridor Corporation of India Limited, New Delhi, for the year 2009-2010.
 - (ii) Annual Report of the Dedicated Freight Corridor Corporation of India Limited, New Delhi, for the year 2009-2010, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 3365/15/10)

- (c) (i) Review by the Government of the working of the RITES Limited, New Delhi, for the year 2009-2010.
 - (ii) Annual Report of the RITES Limited, New Delhi, for the year 2009-2010, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 3366/15/10)

- (d) (i) Review by the Government of the working of the Mumbai Railway Vikas Corporation Limited, Mumbai, for the year 2009-2010.
 - (ii) Annual Report of the Mumbai Railway Vikas Corporation Limited, Mumbai, for the year 2009-2010, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 3367/15/10)

(2) A copy of the Indian Railways (Open Lines) General (Amendment) Rules, 2010 (Hindi and English versions) published in Notification No. G.S.R. 900(E) in Gazette of India dated 10th November, 2010, under Section 199 of the Railways Act, 1989.

(Placed in Library, See No. LT 3368/15/10)

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF STEEL (SHRI A. SAI PRATHAP): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

- (1) (i) Review by the Government of the working of the Sponge Iron India Limited, Hyderabad, for the year 2009-2010.
- (ii) Annual Report of the Sponge Iron India Limited, Hyderabad, for the year 2009-2010, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 3369/15/10)

- (2) (i) Review by the Government of the working of the Hindustan Steelworks Construction Limited, Kolkata, for the year 2009-2010.
- (ii) Annual Report of the Hindustan Steelworks Construction Limited, Kolkata, for the year 2009-2010, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 3370/15/10)

- (3) (i) Review by the Government of the working of the National Mineral Development Corporation Limited, Hyderabad, for the year 2009-2010.
- (ii) Annual Report of the National Mineral Development Corporation Limited, Hyderabad, for the year 2009-2010, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 3371/15/10)

- (4) (i) Review by the Government of the working of the Bisra Stone Lime Company Limited, Kolkata, for the year 2009-2010.
- (ii) Annual Report of the Bisra Stone Lime Company Limited, Kolkata, for the year 2009-2010, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(5) (i) Review by the Government of the working of the Eastern Investments Limited, Kolkata, for the year 2009-2010.	
(ii) Annual Report of the Eastern Investments Limited, Kolkata, for the year 2009-2010, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.	
(Placed in Library, See No. LT 3373/15/10)	
(6) (i) Review by the Government of the working of the Rashtriya Ispat Nigam Limited (Visakhapatnam Steel Plant), Visakhapatnam, for the year 2009-2010.	
(ii) Annual Report of the Rashtriya Ispat Nigam Limited (Visakhapatnam Steel Plant), Visakhapatnam, for the year 2009-2010, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.	(Placed in Library, See No. LT 3374/15/10)
(Interruptions)	
THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI ARUN YADAV): I beg to lay on the Table:-	
(1) A copy of the Memorandum of Understanding (Hindi and English versions) between the Bharat Heavy Electricals Limited and the Department of Heavy Industry, Ministry of Heavy Industries & Public Enterprises for the year 2010-2011.	

(Placed in Library, See No. LT 3375/15/10)

(ii) Statement regarding Review (Hindi and English versions) by

year 2009-2010, alongwith Audited Accounts.

(2)

(i)

the Government of the working of the Automotive Research Association of India, Pune, for the year 2009-2010.

A copy of the Annual Report (Hindi and English versions) of the Automotive Research Association of India, Pune, for the

...(Interruptions)